193 Written Answers

Commemorative Stamp in Memory of Nanaji Kalidas Mehta

1829. SHRI CHIMANBHAI MEHTA; SHRI SAGAR RAYKA:

Will the Minister of COMMUNICA-TIONS be pleased to refer to the answer to Unstarred Question 280 given in the Rajya Sabha on the 25th February, 1987 and state;

(a) whether Government have since placed before the Philatelic Ad visory Committee for reconsideration of i_s decision regarding a commemorative stamp in the memory of Nanaji Kalidas of Saurashtra on the occasion of his 100th birth anniversary; and

(b) what are the norms for issuance of commemorative stamps for various famous individuals and leaders?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) The meeting of the Philatelic Advisory Committee has not been held since. The proposal will however be placed before the Committee at the next meeting for rocoh-sideration.

(b) A copy of the guidelines for the issue of commemorative special postage stamps is placed in the enclosed statement.

Statement

Guidelines for the issue of CommeirJorative/special postage stamp

 Proposals may be taken up well in advance, say about a year before the proposed date of issue, to enable proper examination, designing, approval, announcement, pririting arid supply 6f stamps as part of pla*nfi#d programme';

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2. A stamp commemorating a living personality may not ordinarily be issued.

to Questions

- 3. Not more than one stamp on a personality may be issued save in exceptional cases. In such cases, the proposals may be considered by the Government on the recommendation of the Philatelic Advisory Committee.
- 4. The personalities on whom commemorative stamps are issued may be of regional, national or international importance and the occasion should be ordinarily birth centenary or 10th/25th/ 50th/100th death anniversary Commemorative stamps ma_v be issued o_n the first death anniversary of the personality, only i_n very exceptional cases.
- 5. No stamp may ordinarily be issued commemorating a_n institution unless the occasion i_s its centenary.
- 6. Events of very important nation al or international character may only be considered for issue of stamps, occasions of lesser impor tance may be commemorated by providing special cancellation.
- 7.Commemorative/special stamps issued in a year may be about 40 and of these stamps on eminent personalities may be about 10.

Aid to B.Wf. institute »f Mental Health, Ahmedabad

1830. SHRI CHIMANBHAI MEHTA;

SHRi SAGAR RAYKA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

fa? wh*tfie[!]r *tt is* a fact *ihst* the fife g^*v^*tf *fy* fee Centra¹! Government to B. M. Institute of Mental Health, Ahmedabad i_s stoped;

(b) if so, what ar_e the reasons therefor;

(c) whether any representation has been received against the stoppage of the aid;

(d) if so, what are the details thereof; and

(e) what steps Government propose to take regarding resumption of the **aid**?

THE MINISTER QF HUMAN RE-SOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO); (a) to (el No aid lis given to this Institute by the Ministry of Health and Family Welfare. However, the requisite information has been called for fr.irn the State Government of Gujarat and the same will be laid on the Ta' > of the Sabha as and when received

Blindness in the Country

183. SHRI BHUBANESWAR KA-LITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether it is a fact that the percentage of blindness in the coun try has gone up during the last **ev* years;

(b) what is the number of cases of blindness that has been reported due to glucoma in the country during last 3 years, yearwise;

(c) what were the other diseases which lead to blindness;

(d) what are the drugs require! for the treatment of these diseases;

, (e) what is the number of **eye** institutions which have been set up by **Government** to check up and control of eye diseases in each state of the country and what are the plans Government have undertaken l (\mathbb{R} control blindness;

(f) whether it is a fact ^{tha}t ^m**-nutrition is one of the major cause of blindness;

(g) if so, whether there are medicines to cover up malnutrition; and

(h) if so, what ^{are} *^{ne} names of those medicines?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) No, Sir,

Ob) No specific survey in this regard has been undertaken.

(c) Other diseases which lead to blindness are:—

-Cataract

-Trachoma and Associated Infection.

-Nutritional deficiencies

-Injuries and other conditions.

(d) Some ,of the commonly used medicines to control these diseases are indicated below: —

(i) Antibiotic Eye drops and Ointment, (iii) Atropin Eye Drops.

nops.

(iii) Pilocarpin Eye Drops.

(iv) Vitamin 'A' drops and tablets

(v) Acetazolamite tablets.

(e) The requisite information re garding the number of eye institu tions set up is given the in Statement enclosed at Annexure, [See Appendix CXLII, Annexpre No. 90]. The strategy regarding control of blindness involves creation of infrastructure facilities for eye care at primary, seconday and tertiary levels, camp approach for out reach area* and health education.